GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

STARRED QUESTION NO:149
ANSWERED ON:03.08.2005
SHARE OF PRIVATE TELECOM FIRMS IN RURAL AREAS
Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether private telecom firms hold about 43 per cent market share of the total telecom services;
- (b) if so, the details thereof;
- (c) whether private telecom firms do not have significant share in rural areas;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Union Government to encourage private telecom firms to expand their business in rural India?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI DAYANIDHI MARAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 149 FOR 3RD AUGUST, 2005 REGARDING SHARE OF PRIVATE TELECOM FIRMS IN RURAL AREAS

(a) & (b) The share of private telecom operators in the total phones provided in the country is 48.93 % as on 30.6.2005. Of the 103.29 million total phones, private sector has provided about 50.54 million phones as per details given below:

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Sl. Name of Company Total as on No. 30.6.2005
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1
      Reliance Telecom 13367153
                  12251749
2 Bharti Infotel
Ltd/Bharti/Hexacom
      Hutchison
3
                                      5594665
4
       IDEA
                                      5552347
      Aircel
                                      3394125
       Tata Teleservices Ltd.
6
                                      3317563
      BPL
7
                                      2629251
8
                                      1473350
      Spice
9
       Fascel
                                      1314041
                                1184363
10
      Tata Teleservices
(Maharashtra) Ltd.
    HFCL Infotel Ltd.
      HFCL Infotel Ltd.
Shyam Telelink Ltd.
                                      265936
11
                                      192606
12
       Reliable Internet
                             50538820
1.3
                                      1671
Total
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- (c) Yes, Sir.
- (d) The licences for unified access services/cellular services do not stipulate mandatory rural roll-out obligations. There is no private Basic Service Operator at present.
- (e) A non-lapsable Universal Service Obligation Fund (USOF) has been set up to provide support for expansion of telecommunication services in rural and remote areas. Both public and private sectors licensees are eligible for such support. The private sector has also been awarded tenders for provisioning of Rural Direct Exchange Lines (R-DELs) through the support from USOF apart from support

for maintenance of Village Public Telephones (VPTs) and setting up of Rural Community Phones (RCPs).	